

DR. R. P. DUBE: You said that in the interests of institution, she should not be recalled. I want to know for how long she has been there as Professor of Pathology and why has she become useless now?

SHRI D. P. KARMARKAR: Government's policy in the Ministry of Health now is that unless there are any special grounds for continuing a particular servant after retirement, normally we do not extend the services of persons and in this particular case, there was a person chosen on merits who was found to be competent.

SHRIMATI YASHODA REDDY: The hon. Minister just now stated that the general policy is not to appoint people after retirement. May I know how many people there are who have been re-appointed after retirement?

SHRI D. P. KARMARKAR: Not a single one after I came into office.

DR. P. C. MITRA: May I know whether she has reached the retirement age or the retirement period of service?

SHRI D. P. KARMARKAR: Subject to correction, age, Sir. She reached the age of 55.

SHRI AKBAR ALI KHAN: Was it not possible to get a lady Professor of Pathology?

SHRI D. P. KARMARKAR: Amongst the applicants that had applied, there was no suitable lady candidate.

MR. CHAIRMAN: Dr. Seeta Parmanand is absent and everybody is asking questions.

SHRI D. P. KARMARKAR: Yes, Sir, I appreciate that.

SELECTION FOR AWARDING FELLOWSHIPS TO STUDY ABROAD FOR MEDICAL PRACTITIONERS

*395. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) what is the method of selection for awarding fellowships to study abroad for medical practitioners;

(b) whether it is a fact that in some cases those selected by the Selection Committee were not sent and others placed lower by the Selection Committee were sent instead; and

(c) whether any enquiry has been made into such complaints?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Selections for the award of international fellowships are made by a Central Selection Committee constituted for the purpose.

(b) No, Sir.

(c) Does not arise.

SHRI M. P. BHARGAVA: May I know whether it is a fact that a Professor from Agra Medical College was selected for being sent abroad on one of these scholarships and that later on, somebody else was substituted in his place?

SHRI D. P. KARMARKAR: No, Sir, this could never have happened. If my hon. friend is definite about the information, I wish he passes on the name and the particulars to me. I shall look into the matter because I am particular that no such thing should happen.

SURVEY OF FARMING SOCIETIES

*396. SHRI P. N. RAJABHOJ: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether some of the States have carried out surveys of farming societies at the instance of the Central Government; and

(b) if so, which are the States that have carried out such surveys and what are the general findings thereof?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) and (b). In pursuance of the recommendations of the Standing Committee of the National Development Council, September 1957, the State Governments of Andhra, Assam, Bombay, Kerala, Mysore, Orissa, Punjab, Rajasthan, Uttar Pradesh and West Bengal are carrying out surveys of existing co-operative farming societies. These 'surveys' are in the nature of administrative reviews. The findings of the 'surveys' are awaited.

श्री पां० ना० राजभोज: क्या माननीय मंत्री जी बतायेंगे कि द्वितीय पंचवार्षिक योजना में फार्मिंग सोसाइटीज का कितना टारगेट है और अब तक कितनी फार्मिंग सोसाइटीज स्थापित हुई हैं ?

श्री एस० डी० मिश्र : द्वितीय पंचवर्षीय योजना में इसका लक्ष्य ३००० सोसाइटीज रखा गया है और आज तक देश में लगभग दो हजार सोसाइटीयां हैं ।

SHRI V. PRASAD RAO: The hon. Member stated that out of nearly sixty thousand cooperative societies about forty thousand are defunct. May I know on what basis this was given out without any proper survey?

SHRI S. D. MISRA: We have received reports from the Registrars that forty thousand societies are not in a good state of affairs. I did not say that they are defunct.

SHRI MAHESWAR NAIK: May I know whether any attempt has been made to bring uneconomic holdings under the co-operative movement and if so, with what result?

SHRI B. S. MURTHY: That does not arise out of this question.

AERODROMES AT BIJAPUR, HUBLI, DAVANGERE AND BELLARY

*397. SHRI MULKA GOVINDA REDDY: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether aerodromes exist at Bijapur, Hubli, Davangere and Bellary; and

(b) if so, whether Government are considering the opening of an air-service from Bangalore to touch the above mentioned places?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): (a) Aerodromes exist only at Davangere and Bellary.

(b) Indian Airlines Corporation have no plans to connect the above places with Bangalore by air or to include them in their existing air services.

SHRI V. PRASAD RAO: There are many air-strips in this area. May I know whether there is any proposal to connect them through some feeder service with the main centres?

SHRI H. D. RAJAH: But what about the aircraft?

SHRI AHMED MOHIUDDIN: No, Sir.

QUALIFICATIONS FOR ADMITTING *Dais* FOR TRAINING

*398. SHRI P. N. RAJABHOJ: Will the Minister of HEALTH be pleased to state the qualifications prescribed for admitting *Dais* for training in Government run Maternity and Child Welfare Centres?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): No educational qualifications are prescribed for admitting *Dais* for training under the Centrally aided Scheme for the training of indigenous *Dais* in the Second Five Year Plan. Women who are in the hereditary profession as *Dais* are admitted for the training.